

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3276  
ANSWERED ON:19.08.2004  
LETTER OF INTENT FOR DTH TELECAST  
Goel Shri Surendra Prakash;Mishra Dr. Rajesh Kumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether Doordarshan and ASC Enterprises Ltd. (Zee Group Company) have been given Letter of Intent (LoI) for DTH telecast;
- (b) if so, the number of applications for DTH are pending with the Government for issue of LoI with names of companies;
- (c) whether some DTH applications are pending inspite of being cleared by FIPB and other agencies and acceptance of Entry Fee by the Government; and
- (d) if so, reasons therefor and by when these applications are likely to be cleared?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a): The Government had approved KU Band transmission project of Doordarshan which envisages distribution of 30 free to air channels. M/s. ASC Enterprises Ltd. have been granted licence on 16th September, 2003, under relevant DTH guidelines.
- (b): Three applications concerning M/s. Space TV, Essel Shyam Communications Ltd. and NOIDA Software Technology Park Ltd. are under process in the Ministry.
- (c) & (d): M/s. Space TV Ltd. have deposited the entry fee alongwith the requisite documents. Their application is currently under process in the Ministry. No time limit can be indicated for the grant of letter of intent to the applicant company.